

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110 001
Tel no.: 011-23753915/ Fax No.: 011-23753920

No. L-1/229/2017-CERC

Dated: 14th November, 2017

Subject: Draft Central Electricity Regulatory Commission (Grant of Connectivity and General Network Access to the inter-State transmission system and other related matters) Regulations, 2017

PUBLIC NOTICE

In exercise of powers conferred under Section 178 of the Electricity Act, 2003 (the Act) and other enabling provisions under the Act, the Commission has made Draft Central Electricity Regulatory Commission (Grant of Connectivity and General Network Access to the inter-State transmission system and other related matters) Regulations, 2017.

2. The Draft Regulations and an Explanatory Memorandum are annexed that can also be downloaded from www.cercind.gov.in.

3. Notice is hereby given under sub-section (3) of Section 178 of the Act read with the Electricity (Procedure for Previous Publications) Rules, 2005, inviting comments/ suggestions/ objections on the Draft Regulations which may be sent to the undersigned latest by **14th December, 2017**.

4. The comments/ suggestions/ objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

sd/-
(Sanoj Kumar Jha)
Secretary